Purchase of Aircraft for Vayudoot Air Service

680. SHRI RAMANAND YADAV: SHRIMATI AMARJIT KAUR:

Will the Minister of DEFENCE be pleased to refer to the answer to Starred Question 418 given in the Rajya Sabha on the 23rd March, 1982 arfd state:

- (a) whether Government have since decided t_0 purchase aircraft for its' third level Vayudoot air service;
- (hi) if so, the number of aircraft which are likely to be purchased; and
- (c) whether the aircraft are still under examination and tenders for the purchase of aircraft have been invited?

THE 'MINISTER OF DEFENCE (SHRI R. VENKATARAMAN); (a) to (c.) The proposals for licence manufacture of light transport aircraft at HAL for common use of Civil and Defence Organisations are currently being evaluated. Certain information sought from the foreign firms is awaited.

Non-Fulfilment of Promises made to the Widow of Recipient of Vir Chakra

681. SHRI RAMANAND YADAV:
SHRIMATI AMARJIT KAUR:
DR. LOKESH CHANDRA;
DR. (SHRIMATI) NAJMA
HEPTULLA: SHRI
P. N. SUKUL:

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that late Shri Ram Lal of Maur Mandi in Bhatinda District (Punjab) was awarded. Vir Chakra posthumously in 1971 war;
- (b) whether his wife who received the award waj promised that she would-be given 16 acres of land, a house would be built for her, a road would be named after her husband and thaf her childTen would be educated at Government cost;

- (c) whether all the promises r by Government at the time of the award have been fulfilled
- (d) if not, what are the for inordinate delay in fulfilling promises made by Government; a.
- (e) whether the widow of the recipient of the Vir Chakra has returned it to Government?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO). (a) No. Sir.

(b) to (e) Does not arise.

Air Violations by Pakistan Air Force

682. SHRI DHARM CHANDER: Will the Minister of DEFENCE bepleased to state:

- (a) what is the number of air viclations committed by Pakistan Air Force in Jammu and Kashmir during the current year;
- (b) what is the number of spiel and smugglers who were arrested during 1982 for trespassing into Jammu and Kashmir terirtory for subversive activities; and
- (c) what is the number of U.N. observers stationed on the line of actual control in Jammu and Kashmir and what are their nationalities?
- THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) There have been some cases of violation of our airspace by Pakistani aircraft in J&K during the current year. It will not be desirable to disclose details.
- (b) A few arrests of persons on charges of spying and smuggling have been made in J&K during 1982. It will not be desirable to disclose details.
- (c) There are 21 UN Observers stationed in J&K—5 each from Sweden and Australia, 2 each from Chile, Italy and Finland, I each from Uruguay and Belgium and 3 from Norway.